

O.A. No. 1602/04.

28.03.2005

Hon'ble Mr. A.K. Bhatnagar, J.M.
Hon'ble Mr. D.R. Tiwari, A.M.

Sri Krishna Agrawal has filed his Vakalatnama on behalf of ~~was~~ applicant today in the Court after having 'No Objection' from the earlier counsel Sri R.K. Singh which is taken on record. Learned counsel for the applicant submits that he wants to withdraw this O.A. because some new facts have arisen. Accordingly, the O.A. is dismissed as withdrawn with a liberty to file a fresh O.A. if so advised.

Sri A Dwivedi holding brief of Sri Saumitra Singh counsel for the respondents is present.

OR
copy of order

28/03/05

DL

31.3.05

Dinesh
A.M.

Ar
J.M.

Manish/-